

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2188
ANSWERED ON:02.12.2009
BILATERAL CIVIL NUCLEAR AGREEMENT
Satpathy Shri Tathagata

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government proposes to set up light water reactor plants under Indo-US Civil Nuclear Deal;
- (b) if so, the details thereof alongwith the locations identified and capacity, and
- (c) the extent to which these plants are likely to help in capacity addition and overall development of the country?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS(SHRI PRITHVIRAJ CHAVAN)

(a) Yes,Sir.

(b) The Government has accorded 'in-principle' approval for the following sites for locating Light Water Reactors based on international co-operation:

Location	Capacity (MWe)	Co-operation with
----------	----------------	-------------------

Kudankulam,Tamil Nadu	4 x 1000	(additional) Russian Federation
Haripur,West Bengal	6 x 1000#	

Jaitapur,Maharashtra	6 x 1650	France
----------------------	----------	--------

Chhayamithi Virdi,Gujarat	6 x 1000#	USA
Kovvada,Andhra Pradesh	6 x 1000#	

Actual capacity will depend on the rating of the reactors set up.

(c) The LWRs based on international co-operation can add about 40,000 MWe of nuclear power capacity in the country, progressively over next 20 years or so.